

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA VERMA): (a) No, Sir.

(b) Does not arise.

(c) Department of Rural Development in the Ministry of Agriculture is already implementing a programme exclusively for rural women namely Development of Women and Children in Rural Areas (DWCRA). This programme seeks to provide women members of identified poor families with income generating activities to supplement their family income and also to make available to them the benefit of other programmes such as Nutrition, health, Adult Literacy, Child Care etc. At present 187 districts in the country are covered under DWRCRA and it is proposed to extend this programme to all the districts by the end of the Eight Five Year Plan., Rural women are also entitled to benefits under other programmes like Integrated Rural Development Programme and Jawahar Rozgar Yojana. At present, no new

scheme for rural women is, therefore, proposed to be launched.

[English]

**Conversion of Manual Telephone Exchange in Andhra Pradesh**

590. SHRI Y.S. RAJA SEKHAR REDDY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of manual telephone exchanges in Andhra Pradesh, district-wise; and

(b) when they are likely to be converted into automatic exchanges?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) As per statement given below.

(b) These exchanges are likely to be automatised during the 8th Five Year Plan subject to the availability of equipments as per schedule.

**STATEMENT**

<i>Sl. No.</i>	<i>Name of the District</i>	<i>Number of manual exchanges</i>
1	2	3
1.	Rangareddy	5
2.	Mahabubnagar	3
3.	Sangareddy	6
4.	Nizamabad	4
5.	Eluru (West Godavari)	5
6.	Guntur	7

<i>Sl. No.</i>	<i>Name of the District</i>	<i>Number of manual exchanges</i>
1	2	3
7.	Ongole (Prakasam)	5
8.	Anantapur	3
9.	Cuddapah	6
10.	Kurnool	6
11.	Nellore	5
12.	Tirupathi (Chittoor)	2
13.	Adilabad	5
14.	Karimnagar	9
15.	Khammam	4
16.	Nalgonda	4
17.	Warangal	6
18.	Rajahmundry (East Godavari)	6
19.	Srikakulam	6
20.	Vizianagaram	5
21.	Visakhapatnam	5
22.	Vijayawada (Krishna)	7

**Issue of Birth and Death Certificates in Delhi Free of Charge**

591. SHRI PRATAPRAO B. BHOSALE:  
Will the Minister of HOME AFFAIRS be  
pleased to state:

(a) whether Delhi Municipal Corpora-

tion has recently decided to issue birth and  
death certificates to people free of charge;

(b) if so, the details thereof;

(c) whether New Delhi Municipal  
Committee and Delhi Cantonment Board  
are also likely to follow suit in this regard; and